

Annexure – 4

Name of the corporate debtor: Blu- Smart Fleet Private Limited; Date of commencement of CIRP: 03.12.2025; List of creditors as on: 27.01.2026

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Catalyst Trusteeship Limited (Debenture Trustee) For and on behalf of: Responsability Asia Climate Fund Pool, S.a.r.l	15-12-2025	1,43,65,20,444.00	1,43,65,20,444.00	Financial Creditor (Others)	1,43,65,20,444.00	No	100.00	-	-	-	-	The claim has been provisionally admitted
2	SMAS Auto Leasing India Private Limited	17-12-2025	3,39,67,755.19	-	Financial Creditor (Others)	-	No	-	-	-	-	3,39,67,755.19	Under verification as additional information is awaited
3	Blu-Smart Mobility Limited (In CIRP)	18-12-2025	1,37,55,53,125.10	-	Financial Creditor (Others)	-	Yes	-	-	-	-	1,37,55,53,125.10	Under verification as additional information is awaited
			2,84,60,41,324.29	1,43,65,20,444.00		1,43,65,20,444.00		100.00	-	-	-	1,40,95,20,880.29	

Claims have been provisionally collated/admitted based on the documents and declarations submitted, in accordance with the Insolvency and Bankruptcy Code, 2016 and other available records of the corporate debtor. The collated/admitted amounts are subject to revision upon verification of records and receipt of additional supporting documents, as per applicable provisions.